

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : ----**  
**PETITION NUMBER : CP/6(CHE)/2023**  
**NAME OF THE PETITIONER : M/s.Ticketgoose.com India Private Limited**  
**NAME OF THE RESPONDENT(S) : -----**  
**UNDER SECTION : Sec 271(a) r/w 272 of CA, 2013**  
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**ORDER**

Ld. Counsel Ms. Sneha Tiwari for the Petitioner. None for the Respondent.

Counsel for the Petitioner submits that all the Respondents including the Statutory Authorities have been served and AOS has been filed on 18.09.2023.

No response has been received from any of the Respondents and Statutory Authorities.

Post the petition for hearing on **20.12.2023**.

— sd —

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Phk

— sd —

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**